

RESUME OF WORK DONE BY
LOK SABHA

108

(FOURTH LOK SABHA — FIRST SESSION, 1967)



LOK SABHA SECRETARIAT
NEW DELHI

April, 1967.

P R E F A C E

This publication contains a brief resume' of work done by Lok Sabha during the First Session of Fourth Lok Sabha, 1967.

S. L. SHAKDHER,
Secretary.

NEW DELHI;
April 26, 1967.

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RESUME' OF WORK DONE BY LOK SABHA DURING THE FIRST SESSION OF FOURTH LOK SABHA

1. DURATION OF SESSION

Period of Session	...	16th March to 8th April, 1967
Number of sittings held		17
Number of sitting hours		104 hours and 34 minutes

2. ADJOURNMENT MOTIONS

Notices received	...	32
Consent withheld (outside the House)	...	32

3. BILLS

A. GOVERNMENT BILLS

(i) Introduced:

- (1) The Armed Forces (Special Powers) Continuance Bill, 1967.
- (2) The Representation of the People (Amendment) Bill, 1967.
- (3) The Land Acquisition (Amendment and Validation) Bill, 1967.
- (4) The Mineral Products (Additional Duties of Excise and Customs) Amendment Bill, 1967.
- (5) The Finance Bill, 1967.
- (6) The Appropriation (Vote on Account) Bill, 1967

*From 16.3.1967 to 23.3.1967 the normal hours of sittings of Lok Sabha were from 11 A.M. to 5 P.M. without any break. With effect from 27.3.1967 the normal hours of sittings were changed : from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

- (7) The Appropriation Bill, 1967.
- (8) The Appropriation (Railways) Vote on Account Bill, 1967
- (9) The Appropriation (Railways) Bill, 1967.
- (10) The Goa, Daman and Diu Appropriation (Vote on Account) Bill, 1967.
- (11) The Goa, Daman and Diu Appropriation Bill, 1967.
- (12) The Rajasthan Appropriation (Vote on Account) Bill, 1967.
- (13) The Rajasthan Appropriation Bill, 1967.
- (14) The Essential Commodities (Amendment) Bill, 1967.

(ii) Bill passed by Rajya Sabha and laid on the Table
The Constitution (Twenty-first Amendment) Bill, 1967.

(iii) Bills passed:

- (1) The Appropriation (Vote on Account) Bill, 1967.
- (2) The Appropriation Bill, 1967.
- (3) The Appropriation (Railways) Vote on Account Bill, 1967.
- (4) The Appropriation (Railways) Bill, 1967.
- (5) The Goa, Daman and Diu Appropriation (Vote on Account) Bill, 1967.
- (6) The Goa, Daman and Diu Appropriation Bill, 1967.
- (7) The Rajasthan Appropriation (Vote on Account) Bill, 1967.
- (8) The Rajasthan Appropriation Bill, 1967.
- (9) The Armed Forces (Special Powers) Continuance Bill, 1967.
- (10) The Representation of the People (Amendment) Bill, 1967.
- (11) The Land Acquisition (Amendment and Validation) Bill, 1967.
- (12) The Mineral Products (Additional Duties of Excise and Customs) Amendment Bill, 1967.
- (13) The Constitution (Twenty-first Amendment) Bill, 1967, as passed by Rajya Sabha.
- (14) The Finance Bill, 1967.
- (15) The Essential Commodities (Amendment) Bill, 1967.

(iv) Bills passed by Houses of Parliament and assented to by the President - laid on the Table:

- (1) The Kerala Appropriation (No. 3) Bill, 1966.
- (2) The Kerala Appropriation (No. 4) Bill, 1966.
- (3) The Kerala Appropriation (No. 5) Bill, 1966.
- (4) The Appropriation (Railways) No. 3 Bill, 1966.
- (5) The Appropriation (Railways) No. 4 Bill, 1966.
- (6) The Appropriation (No. 4) Bill, 1966.
- (7) The Appropriation (No. 5) Bill, 1966.
- (8) The Produce Cess (Amendment) Bill, 1966.
- (9) The Indian Tariff (Second Amendment) Bill, 1966.
- (10) The Post-Graduate Institute of Medical Education and Research, Chandigarh, Bill, 1966.

- (11) The Beedi and Cigar Workers (Conditions of Employment) Bill, 1966.
- (12) The Companies (Amendment) Bill, 1966
- (13) The Delhi Municipal Corporation (Validation of Electricity Tax) Bill, 1966
- (14) The Metal Corporation of India (Acquisition of Undertaking) Bill, 1966.
- (15) The Companies (Second Amendment) Bill, 1966.
- (16) The Constitution (Nineteenth Amendment) Bill, 1966.
- (17) The Goa, Daman and Diu (Opinion Poll) Bill, 1966.
- (18) The Employees' State Insurance (Amendment) Bill, 1966.
- (19) The Representation of the People (Amendment) Bill, 1966.
- (20) The Preventive Detention (Continuance) Bill, 1966.
- (21) The Banaras Hindu University (Amendment) Bill, 1966.
- (22) The Jawaharlal Nehru University Bill, 1966.
- (23) The Constitution (Twentieth Amendment) Bill, 1966.
- (24) The Seeds Bill, 1966.
- (25) The Appropriation Bill, 1967.
- (26) The Appropriation (Vote on Account) Bill, 1967.
- (27) The Appropriation (Railways) Bill, 1967.
- (28) The Appropriation (Railways) Vote on Account Bill, 1967.
- (29) The Goa, Daman and Diu Appropriation Bill, 1967.
- (30) The Goa, Daman and Diu Appropriation (Vote on Account) Bill, 1967.
- (31) The Rajasthan Appropriation Bill, 1967..
- (32) The Rajasthan Appropriation (Vote on Account) Bill, 1967.

B. PRIVATE MEMBERS' BILLS

(1) Introduced:

- (1) The Cattle Slaughter Prohibition Bill, 1967 by Shri Prakash Vir Shastri.
- (2) The Constitution (Amendment) Bill, 1967 (Amendment of articles 15 and 16) by Shri Era Sezhiyan.
- (3) The Constitution (Amendment) Bill, 1967 (Amendment of article 120) by Shri Era Sezhiyan.
- (4) The Constitution (Amendment) Bill, 1967 (Insertion of new articles 125A and 221A) by Shri Madhu Limaye.
- (5) The Constitution (Amendment) Bill, 1967 (Amendment of articles 37, 45 etc.) by Shri Madhu Limaye.
- (6) The Code of Criminal Procedure (Amendment) Bill, 1967 (Omission of sections 107 and 109) by Shri Madhu Limaye.
- (7) The Criminal Law Amendment (Repeal) Bill, 1967 by Shri Madhu Limaye.
- (8) The Land Acquisition (Amendment) Bill, 1967 (Amendment of sections 11, 23 etc.) by Shri S. C. Samanta.
- (9) The National Rifle Training Scheme Bill, 1967 by Shri S. C. Samanta.
- (10) The Delhi Municipal Corporation (Amendment) Bill, 1967 (Amendment of the Third Schedule) by Shri Kanwar Lal Gupta.

- (11) The Indian Armed Forces Personnel (Compulsory Insurance) Bill, 1967 by Shri S. C. Samanta.
- (12) The Hoarding and Profiteering Prevention Bill, 1967 by Shri S. C. Samanta.
- (13) The Constitution (Amendment) Bill, 1967 (Amendment of article 368) by Shri Nath Pai.
- (14) The Constitution (Amendment) Bill, 1967 (Amendment of article 155) by Shri Nath Pai.
- (15) The Constitution (Amendment) Bill, 1967 (Amendment of the Eighth Schedule) by H. H. Maharaja Dr. Karni Singh of Bikaner.
- (16) The Personal Liberties (Restoration) Bill, 1967 by Shri Yashpal Singh.
- (17) The Constitution (Amendment) Bill, 1967 (Amendment of article 368) by Shri Yashpal Singh.
- (18) The Parliament (Prevention of Disqualification) Amendment Bill, 1967 (Amendment of section 3) : by Shri Yashpal Singh.
- (19) The Indian Telegraph (Amendment) Bill, 1967 (Amendment of section 5) by Shri Yashpal Singh.
- (20) The Code of Civil Procedure (Amendment) Bill, 1967 (Omission of Section 80) by Shri Nath Pai.
- (21) The Constitution (Amendment) Bill, 1967 (Amendment of articles 105 and 194) by Shri Nath Pai.
- (22) The Constitution (Amendment) Bill, 1967 (Insertion of new article 339A) by Shri S. M. Siddayya.

(ii) Bill under consideration:

The Constitution (Amendment) Bill, 1967 (Amendment of articles 15 and 16) by Shri Era Sezhiyan.

4. CALLING ATTENTION - STATEMENTS MADE/LAID REGARDING NOTICES UNDER RULE 197

Sl. No.	Subject	Name of Member	Name of Minister Date of Statement
1	2	3	4
1.	Departure of Mrs. Svetlana Alleluva from India to the West.	Shri Atal Behari Vajpayee	Shri M. C. Chagla 21. 3. 67
2.	Escape of about 20 Mizo rebels from prison in Mizo District, escape of Shri Lal Denga, leader of Mizo National Front and death of a Mizo rebel in an encounter with a patrol party near Aijal.	Shri S. M. Banerjee	Shri Y. B. Chavan 23. 3. 67

1	2	3	4
3.	'Work to rule' campaign launched by the telegraphists of the Posts and Telegraphs Department and sending of telegrams by post.	Shri Atal Behari Vajpayee	Dr. Ram Subhag <u>Singh</u> 27. 3. 67
4.	Serious food crisis in the States of Assam, Bihar, Gujarat, Kerala Madras, Uttar Pradesh and West Bengal, starvation deaths in Bihar and Mirzapur district of Uttar Pradesh and withdrawal of subsidy to Kerala and West Bengal.	Shri Hem Barua	<u>Shri Jagjivan Ram</u> 28. 3. 67
5.	Reported abduction of some girls in Delhi during the last two months.	Shri Madhu Limaye	<u>Shri Y. B. Chavan</u> 29. 3. 67
6.	Situation arising out of the resignation of the Cabinet in Pondicherry.	Shri Shiopujan Shashtri	<u>Shri Y. B. Chavan</u> 30. 3. 67
7.	Incidents in Calcutta on the 29th March, 1967	Shri Krishna Kumar Chatterji	<u>Shri Y. B. Chavan</u> 30. 3. 67
8.	Question of extension of time limit given to foreign oil companies by the Government to attract external investment for fertilizer production in India.	Shrimati Tarkeshwari Sinha.	<u>Shri Asoka Mehta</u> 31. 3. 67
9.	Situation arising out of the fall in the production of sugar in U.P. and Bihar and situation faced by sugar factories in the country as a result of sugarcane price fixed for 1966-67 season.	Shri Yashpal Singh	<u>Shri Annasahib P. Shinde</u> 3. 4. 67
10.	Crisis in the Textile Industry due to scarcity of cotton, fear of the closure of many units, labour unemployment and monthly loss worth crores of rupees to the nation.	Shri Madhu Limaye	<u>Shri Dinesh Singh</u> 4. 4. 67

1	2	3	4
11.	India's participation in secret seminar on Asian Defence held in New Delhi with several NATO and SEATO member States.	Shri Indrajit Gupta	<u>Shri M. C. Chagla</u> 5.4.67
12.	Reported decision of the British Government to purchase several islands in the Indian Ocean and to convert them into Anglo-American bases for war-ships and aircraft.	Shri George Fernandes	<u>Shri M. C. Chagla</u> 6.4.67
13.	Reported agreement of Government during President's rule in Rajasthan for bulk supply of electricity for Birla's cement factory at Chittorgarh at a concessional rate entailing a loss of about Rupees 30 lakhs to Government per annum.	Shri Chintamani Panigrahi	<u>Dr. K. L. Rao</u> 7.4.67
14.	Decision taken by the Aid India Consortium at its meeting held in Paris about the quantum of a aid to be given to India in 1967-68.	Shri D.N. Patodia	<u>Shri Morarji Desai</u> 8.4.67

5. DIVISIONS

Number of Divisions held ... 9

6. PRESIDENT'S ADDRESS

Subject	Laid on	Discussed on	Motion of thanks adopted on	President's Message reported on
President's Address to both Houses of Parliament assembled together on 18th March, 1967.	18. 3. 67	21. 3. 67 31, 3. 67 3. 4. 67 4. 4. 67 5. 4. 67	5. 4. 67	8. 4. 67

7. FINANCIAL BUSINESS

A. RAILWAY BUDGET

*(i) Railway Budget for 1967-68

Subject	Presented on	General Discussion on
The Budget (Railways) for 1967-68	20. 3. 67	28. 3. 67

*(ii) Demands for Grants on Account (Railway Budget)

Subject	Discussed on	Voted on
Demands for Grants on Account (Railways) for 1967-68	28. 3. 67	28. 3. 67

*(iii) Supplementary Demands for Grants (Railways)

Subject	Presented on	Discussed on	Voted on
Supplementary Demands for Grants (Railways) for 1966-67.	18. 3. 67	28. 3. 67	28. 3. 67

*Discussed together.

B. GENERAL BUDGET***(i) General Budget for 1967-68**

Subject	Presented on	General discussion on
The Budget (General) for 1967-68.	20.3.67	23.3.67 27.3.67

***(ii) Demands for Grants on Account (General Budget)**

Subject	Discussed on	Voted on
Demands for Grants on Account (General) for 1967-68	23.3.67 27.3.67	27.3.67

***(iii) Supplementary Demands for Grants (General)**

Subject	Presented on	Discussed on	Voted on
Supplementary Demands for Grants (General) for 1966-67.	18.3.67	27.3.67	27.3.67

C. BUDGET IN RESPECT OF UNION TERRITORY OF GOA, DAMAN AND DIU***(i) Goa, Daman and Diu Budget for 1967-68**

Subject	Presented on	General Dis- cussion on
Budget (Goa, Daman and Diu) for 1967-68.	20.3.67	28.3.67

*Discussed together.

*** (ii) Demands for Grants on Account (Goa, Daman and Diu)**

Subject	Discussed on	Voted on
Demands for Grants on Account (Goa, Daman and Diu) for 1967-68.	28. 3. 67	28. 3. 67

*** (iii) Supplementary Demands for Grants (Goa, Daman and Diu)**

Subject	Presented on	Discussed on	Voted on
Supplementary Demands for Grants (Goa, Daman and Diu) for 1966-67.	18. 3. 67	28. 3. 67	28. 3. 67

D. BUDGET IN RESPECT OF STATE OF RAJASTHAN

*** (i) Rajasthan Budget for 1967-68**

Subject	Presented on	General Discussion on
The Budget (Rajasthan) for 1967-68	27. 3. 67	28. 3. 67

*** (ii) Demands for Grants on Account (Rajasthan)**

Subject	Discussed on	Voted on
Demands for Grants on Account (Rajasthan) for 1967-68	28. 3. 67	28. 3. 67

*Discussed together.

***(iii) Supplementary Demands for Grants
(Rajasthan)**

Subject	Presented on	Discussed on	Voted on
Supplementary Demands for Grants (Rajasthan) for 1966-67.	27. 3. 67	28. 3. 67	28. 3. 67

8. HALF-AN-HOUR DISCUSSION UNDER RULE 55

Sl. No.	Subject	Name of Member	Date
1.	Activities of C.I.A.	Shri R. Umanath	23. 3. 67
2.	'The Untold Story' by Lt. Genl. Kaul	Shri A.K. Gopalan	27. 3. 67
3.	Indo-Ceylon Agreement of October, 1964.	Shri R. Umanath	29. 3. 67
4.	Cochin Shipyard.	Shri C. Janardhanan	7. 4. 67

9. DISCUSSION ON MATTERS OF URGENT PUBLIC IMPORTANCE UNDER RULE 193

Subject	Name of Member	Date of Discussion.
Statement of the Minister of External Affairs regarding the departure of Mrs. Svetlana Allilueva from India to the West.	Dr. Ram Manohar Lohia	31. 3. 67

*Discussed together

10. MEMBERS

(i) Oath or affirmation:

Number of members who made and subscribed the oath/affirmation	Language in which oath/affirmation made.	Date on which oath/affirmation made
196	Hindi	
131	English	
35	Tamil	
31	Bengali	
19	Sanskrit	
13	Urdu	
13	Oriya	
12	Malayalam	16. 3. 1967
10	Kannada	
8	Telugu	
7	Marathi	
5	Punjabi	
5	Assamese	
1	Gujarati	
1	Kashmiri	
3	Hindi	
3	English	
1	Sanskrit	
1	Oriya	17. 3. 1967
1	Tamil	
1	Malayalam	
1	Hindi	
1	Bengali	18. 3. 1967
2	Hindi	
1	English	20. 3. 1967
1	English	
1	Bengali	21. 3. 1967
3	Hindi	
1	Bengali	27. 3. 1967
1	English	4. 4. 1967
1	English	
1	Kannada	6. 4. 1967

(ii) Withdrawal

Name of the Member	Date on which asked by the Chair to withdraw
Shrimati Tarkeshwari Sinha	30.3.1967

(iii) Resignations:

Sl. No.	Name	State	Constituency	Date of resignation	Date of announcement in the House
1.	Shrimati Vijaya Raje Scindia	Madhya Pradesh	Guna	6.3.67	16.1.67
2.	Shri Gouthu Latchanna	Andhra Pradesh	Srikakulam	6.3.67	16.3.67
3.	Shri Jashvant Mehta	Gujarat	Bhavnagar	11.3.67	16.3.67
4.	Brigadier Ghansara Singh	J & K	Udhampur	25.3.67	27.3.67

11. MOTIONS**(i) Motions for Election of Speaker/Deputy Speaker:**

Brief subject	Under rule	Member	Date of discussion.	Decision of the House
1	2	3	4	5
1. Choosing Shri N. Sanjiva Reddy as the Speaker	7	Dr. Ram Subhag Singh	17.3.67	Adopted
2. Choosing Shri N. Sanjiva Reddy as the Deputy Speaker	7	Shri N. Sanjiva Reddy	17.3.67	Not put to vote in view of

1	2	3	4	5
2. Choosing Shri Tenneti Viswanathan as the Speaker	7	Sarvashri N. Dandekar, Shripad Amrit Dange, P. Ramamurthi, Madhu Limaye, and Atal Behari Vajpayee	17.3.67	Not put to vote in view of motion at (1) having been adopted.
3. Choosing Shri R.K. Khadilkar as the Deputy Speaker.	8	Dr. Ram Subhag Singh.	28.3.67	Adopted.

(ii) Motion of No-confidence in the Council of Ministers:

Brief Subject	Under rule	Member	Date on which leave of the House was asked for	Whether leave was granted by the House	Date of Discussion	Decision of the House
No-confidence in the Council of Ministers.	198	Shri Atal Behari Vajpayee	18.3.67	Leave granted	18.3.67 20.3.67	Negatived

(iii) Motion:

Brief Subject	Under rule	Member	Date of discussion	Decision of the House
Food situation in the country.	342	Shri Jagjivan Ram	29.3.67 30.3.67	..

12. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made
1.	Shri Sadashiv Govind Barve, Member of the Fourth Lok Sabha.	6. 3. 67	18. 3. 67
2.	Dr. Gopichand Bhargava, Member of the Constituent Assembly of India.	26. 1 2. 66	18. 3. 67
3.	Dr. Lanka Sundaram, Member of the First Lok Sabha.	8. 1. 67	18. 3. 67
4.	Shri Radhelal Vyas, Member of the Provisional Parliament, First Lok Sabha, Second Lok Sabha and the Third Lok Sabha.	13. 1. 67	18. 3. 67
5.	Shri Algu Rai Shastri, Member of the Constituent Assembly of India, Provisional Parliament and the First Lok Sabha.	12. 2. 67	18. 3. 67
6.	Shri Sadath Ali Khan, Member of the First Lok Sabha and the Second Lok Sabha.	23. 2. 67	18. 3. 67
7.	Shrimati V. Vimla Devi, Member of the Third Lok Sabha.	1. 3. 67	18. 3. 67
8.	Shri Apurva Kumar Chanda, Member of the Central Legislative Assembly of India.	14. 3. 67	18. 3. 67

13. PANEL OF CHAIRMEN

Members nominated	Date of nomination
1	2
1. Shri R.K. Khadilkar	
2. Dr. D.S. Raju	18. 3. 67
3. H.H. Maharaja Pratap Keshari Deo	
4. Shri Krishnan Manoharan	

1

2

- | | |
|-------------------------------------|-----------|
| 1. Dr. D.S. Raju | |
| 2. H.H. Maharaja Pratap Keshari Deo | |
| 3. Shri Krishnan Manoharan | 29. 3. 67 |
| 4. Shri C.K. Bhattacharyya | |
| 5. Shri G.S. Dhillon | |
| 6. Shri Bal Raj Madhok | |

14. PAPERS LAID ON THE TABLE

(i) By Government ..	360
(ii) By Private Member ..	1

15. QUESTIONS OF PRIVILEGE

Sl. No.	Brief Subject	Name of Member	Date on which motion moved/discussed	Decision of the House
1	2	3	4	5
1.	Writ Petition No. 257/1966 regarding a question of privilege raised in Lok Sabha on 18.8.1966 regarding alleged illegal detention of Sarvashri Tridib Kumar Chaudhuri and Madhu Limaye, M.Ps at Patna Airport on 9.8.1966.	-	23.3.66	The Speaker observed that consequent on the dissolution of the Third Lok Sabha, the proceedings pending before the Committee of Privileges in the matter had lapsed and therefore it was not necessary for the House to take any further action in the matter. He proposed that the Attorney General to whom also a notice of writ petition was issued by the Supreme Court, might be instructed by the House to apprise the Court accordingly. The House agreed.

1	2	3	4	5
2.	Alleged misrepresentation by the Hindustan Times dated 24. 3. 67 of certain remarks made by Shrimati Tarkeshwari Sinha, M.P. in the House on 23. 3. 67 during the half-an-hour discussion regarding C.I.A. activities.	Sarvashri Madhu Limaye and George Fernandes	27. 3. 67 and 29. 3. 67	The apology tendered by the Editor, Hindustan Times was accepted by the House and the Editor was asked to publish the apology in the next issue of the paper on its front page, which he did. The matter was then closed.
3.	Alleged discrepancy between the statements of the Minister of External Affairs, Minister of Commerce and the Prime Minister and the letter from Mrs. Svetlana to Dr. Lohia, M.P.	Dr. Ram Manohar Lohia and Shri Madhu Limaye	5. 4. 67	Dr. Ram Manohar Lohia's motion to refer the matter to Committee of Privileges was negatived by the House. Dr. Ram Subhag Singh's motion declaring that the Minister of External Affairs, Minister of Commerce and the Prime Minister had not committed any breach of privilege, was adopted by the House.
4.	Failure of Delhi Police to inform the Speaker, Lok Sabha about the alleged arrest and release of Swami Brahmanand, M.P. on 5. 4. 67	Shri Kanwar Lal Gupta	7. 4. 67 and 8. 4. 67	The House referred the matter to the Committee of Privileges on a motion moved by Shri Atal Behari Vajpayee.

16. QUESTIONS ANSWERED

(i) Starred ...	343
(ii) Unstarred ..	861
(iii) Short Notice ..	9

17. RESOLUTIONS

Private Members' Resolutions

Sl. No.	Subject	Member	Date of discussion	Decision of the House
1.	Ban on automation	Shri K. Anirudhan	31. 3. 67	Negated
2.	Crisis in textile industry.	Shri P.P. Esthose.	31. 3. 67	Discussion not concluded.

18. STATEMENTS BY MINISTERS

Sl. No.	Subject	Name of Minister	Date
1.	Proposed termination of Emergency in the country with effect from the 1st July, 1967, except in certain border areas.	Shri Y. B. Chavan	18. 3. 67
2.	Order of Government business.	Shri I. K. Gujral	21. 3. 67
3.	Lock-out declared by the management of Times of India and its allied publications.	Shri Jai Sukh Lal Hathi	23. 3. 67
4.	Non-proliferation of nuclear weapons.	Shri M. C. Chagla	27. 3. 67
5.	Dispute between the management and the employees of the Times of India at Bombay and Delhi.	Shri Jai Sukh Lal Hathi	27. 3. 67
6.	Change in the order of Government business for the 29th March, 1967.	Dr. Ram Subhag Singh	27. 3. 67

Sl. No.	Subject	Name of Minister	Date
7.	Government business for the week commencing the 3rd April, 1967.	Dr. Ram Subhag Singh	31. 3. 67
8.	Decision taken at the meeting held by the Speaker with the Leaders of the Opposition Groups on the 3rd April, 1967 about allocation of time for Govt. business during the remainder of the Session.	Dr. Ram Subhag Singh	3. 4. 67
9.	Change in the order of Government business and sitting of the House on the 8th April, 1967.	Dr. Ram Subhag Singh	6. 4. 67

19. STATEMENTS UNDER DIRECTION 115

Sl. No.	Subject	Member who raised the matter	Minister who replied	Date
1	2	3	4	5
1.	Certain information given by the Minister of Home Affairs in the House on the 20th March, 1967 relating to the account of the late Prime Minister Nehru in a foreign bank.	Dr. Ram Subhag Singh Manohar Lal Lohia	Shri Y. B. Chavan and Shri Morarji Desai.	3. 4. 67

1	2	3	4	5
2.	Personal explanation made on the 20th March, 1967 by the Minister of Commerce about his connection with the Indian Youth Congress.	Shri Madhu Limaye	Shri Dinesh Singh	6.4.67
3.	Certain statements made by the Prime Minister about a diamond necklace presented to her by the King of Saudi Arabia.	Dr. Ram Manohar Lohia	Shrimati Indira Gandhi	8.4.67

20. STATEMENT (PERSONAL EXPLANATION) UNDER RULE 357

Sl. No.	Subject	Member who made the personal explanation	Date
1.	Certain statements about Shri A.K. Gopalan made by Shri Vidya Charan Shukla in the House.	Shri A.K. Gopalan	*27.3.67
2.	Certain statement about Shri George Fernandes made by Shrimati Tarkeshwari Sinha in the House on the 23rd March, 1967.	Shri George Fernandes	28.3.67
3.	Certain statement made by the Prime Minister in the House on the 28th March, 1967 in connection with the election of the Deputy Speaker.	Shri M.R. Masani	29.3.67
4.	Certain remarks about Shri Shashi Bhushan made by Sarvashri Hardayal Devgun and Hukam Chand Kachwai in the House on the 23rd March, 1967.	Shri Shashi Bhushan	7.4.67

*On 28.3.67 Shri V.C. Shukla made a statement clarifying the position.

21. MATTER UNDER RULE 377

Subject	Member who raised the matter	Date
Laying of a letter quoted by a private member on the 29th March, 1967	Shri Viren J. Shah	30.3.67

22. ANNOUNCEMENT BY SPEAKER

Subject	Date
Smt. Decision taken at the meeting held by the Speaker with the Leaders of opposition Groups and the Minister of State for Parliamentary Affairs on the 21st March, 1967, regarding lunch break in Lok Sabha.	23.3.67 23.3.67